

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APL No. 19 OF 2018 & IA No. 247 OF 2018 & IA No. 88 OF 2018  
APL No. 382 OF 2018****Dated: 23rd October, 2019****In the matter of:****APL No. 19 OF 2018 & IA No. 247 OF 2018 & IA No. 88 OF 2018**

**Gurha Thermal Power Company Limited** .... **Appellant(s)**  
**Versus**  
**Jaipur Vidyut Vitaran Nigam Limited** .... **Respondent(s)**

**APL No. 382 OF 2018**

**Ajmer Vidyut Vitrans Nigam Limited** .... **Appellant(s)**  
**Versus**  
**Gurha Thermal Power Company Limited** .... **Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.01.2020**.**Court Master**

NR